

special measure are, therefore, necessary to promote closer association. What Government have recently done is to facilitate the movement of persons into and from Goa by opening additional routes of travel to Goa. Government also propose to permit the export of certain items such as handloom textiles, and handicrafts products, into Goa

#### Central Labour Research Organisation

\*204. { Shri Rajendra Singh:  
Shri Rameshwar Tantia:

Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that Government is considering certain proposals to set up a research organisation aimed at improving the conditions of labour; and

(b) if so, what are the essentials of such proposals?

**The Deputy Minister of Labour and Employment and Planning (Shri L. N. Mishra):** (a) and (b). The question of setting up of a labour research organisation was discussed recently at a Conference where all interests concerned were represented. No conclusion was arrived at.

#### Accidents in Factories

\*205. **Shri Kodiyan:** Will the Minister of Labour and Employment be pleased to state:

(a) whether Government have any proposal to prepare a Bill with the specific purpose of reducing the number of accidents in factories; and

(b) if so, when is the Bill expected to be introduced in Parliament?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) and (b). Proposals for amendment of the Factories Act, 1948 with a view to providing for enquiry into serious accidents, appointment of safety officers in factories employing more than a specified number of workers, etc., are under the consideration of the Government.

#### Tyre and Rubber Manufacturing Plant

\*206. **Shri B. C. Mullick:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Government have granted permission for the erection of tyre and rubber manufacturing plant at Ballabgarh near Delhi;

(b) if so, what are the arrangements for the technical 'know-how' and other machinery requirements;

(c) whether it is a fact that raw material is not available nearabout; and

(d) if so, what arrangements have been made to get the raw material?

**The Minister of Industry (Shri Manubhai Shah):** (a) to (d). A statement is laid on the Table of the House.

#### STATEMENT

(a) Yes, Sir.

(b) The foreign collaborators will furnish the necessary technical know-how for which they will be paid a fee of 3 per cent on the net sales value of their production, which will be subject to Indian taxation.

The imported capital equipment will cost Rs. 212 lakhs out of which Rs. 160 lakhs will be met by foreign capital participation and Rs. 52 lakhs have been arranged under the Eximp Bank credit programme.

(c) and (d). 50 per cent of the raw materials will have to be imported for the present, and 50 per cent (mainly raw rubber) will be available indigenously from the South Indian Plantations.

#### Supreme Court Jurisdiction over Former French Possessions in India

\*207. { Shri Tangamani:  
Shri D. C. Sharma:  
Shrimati Ila Palchoudhuri:  
Shri Hem Barua:

Will the Prime Minister be pleased to refer to the reply given to Starred

Question No. 147 on the 4th August, 1960 and state the progress made so far in extending the jurisdiction of the Supreme Court to the former French possessions in India?

**The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):**

We have decided on the practical steps that are necessary to substitute the appellate Courts in Paris by alternative Indian bodies and the Chief Commissioner of Pondicherry has been asked to discuss these with the Councillors of Government in Pondicherry.

#### Censorship of Films

**\*208. Shri Hem Barua:** Will the Minister of **Information and Broadcasting** be pleased to state:

(a) whether any anomalies involved in the censorship of films in India have been brought to the notice of Government during the last three years; and

(b) if so, what are they?

**The Minister of Information and Broadcasting (Dr. Keskar):** (a) and

(b). Standards for censorship can only be broadly laid down. Every film and incidents in it have to be judged on merit taking the context of each case into consideration. It might, therefore, not be possible to have rigid similarity in the judgement that the Censor Board passes about different films. Moreover, the meaning of particular incidents, words or actions does change in the light of the circumstances or the surroundings.

However, efforts are continuously made to see by discussion with the Censor Board and bringing forward various decisions for comparative study to bring about some kind of a broad uniformity in the matter.

The general directions that have been issued to the Board were laid on the Table of the Lok Sabha on the 22nd March, 1960 in reply to Starred Question No. 1036.

#### Indians Kidnapped by Pakistanis

\*209. { **Dr. Ram Subhag Singh:**  
**Pandit D. N. Tiwari:**  
**Shri Achar:**  
**Shri Sugandhi:**  
**Shri Agadi:**  
**Shri Wodeyar:**

Will the **Prime Minister** be pleased to state:

(a) whether some Indians were kidnapped and their cattle lifted by some Pakistanis on the 31st October, 1960 from near the border village of Kurikhala, about 10 miles from Karimganj (Assam);

(b) if so, whether any of those persons and cattle have since been returned by the Pakistanis;

(c) what action has been taken by Government for the return of the rest; and

(d) what precautionary measures are being taken to prevent such incidents in future?

**The Parliamentary Secretary to the Minister of External Affairs (Shri J. N. Hazarika):** (a) to (d). 85 cattle

while grazing crossed into Pakistan territory near Karikhala (7 miles south west of Karimganj in Assam) and were driven away by Pakistani nationals. 11 Indian cowherds who followed the cattle into Pakistan subsequently returned back into Indian territory.

The Deputy Commissioner, Cachar has requested his counterpart for the return of the cattle.

#### C.P.W.D. Dak Bungalows

**245. Shri Tangamani:** Will the Minister of **Works, Housing and Supply** be pleased to state:

(a) the number of C.P.W.D. Dak Bungalows; and

(b) the places where they are situated?

**The Minister of Works, Housing and Supply (Shri K. C. Reddy):** (a). 45.